

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1304
ANSWERED ON:17.08.2012
PENDING APPLICATIONS FOR NOC FOR DOMESTIC AIR SERVICES
Sukur Shri Jadhav Baliram

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the details of applications for getting `No Objection Certificate` regarding certain domestic air services lying pending with the Government/Directorate General of Civil Aviation (DGCA) for more than one year;
- (b) the reasons for not taking any action on these applications despite the lapse of more than one year;
- (c) whether the companies interested to get `No Objection Certificate` have invested huge amount on these projects;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government for early disposal of such applications?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

- (a) and (b):- Only one proposal to start scheduled air services is pending for more than one year. This is the proposal of M/s. Air Dravida to start scheduled Air Transport (Regional) Service in Southern Region. The application of M/s. Air Dravida is pending for want of security clearance from M/o Home Affairs which is pre requisite for grant of No Objection Certificate to operate Air Transport Services.
- (c) and (d): Investment in the projects is internal matter of applicants. The Ministry only ensures compliance of applicant with paid up capital requirement prescribed in the relevant Civil Aviation Requirement available on the website of Directorate General of Civil Aviation.
- (e): Receipt and consideration of applications is continuous process and such applicants as are found to be compliant with Civil Aviation Requirements are granted No Objection Certificate.